

LOK SABHA

UNSTARRED QUESTION NO. 1842

TO BE ANSWERED ON 28.11.2016

IMPORT OF NATURAL GAS

1842. DR. P. VENUGOPAL:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the Government proposes to import natural gas and supply the same to idle gas-based power plants in the country at affordable rates and if so, the details thereof; and
- (b) whether the Government has signed or proposes to sign long term contract with foreign countries for importing of natural gas into the country and if so, the details thereof along with number of countries who have shown interest to sign the said contract, country-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): The Government has implemented a scheme for utilization of Gas based Power generation capacity dated 27th March 2015 for supplying imported natural gas (e-bid RLNG) to Stranded Gas based Power Plants as well as plants receiving domestic gas up to the target PLF selected through reverse e-bidding process for FY 2015-16 and FY 2016-17. The scheme provides for financial support from PSDF(Power System Development Fund).

(b): Liquefied Natural Gas (LNG) is imported under Open General License (OGL) on the terms and conditions mutually agreed upon between the buyers and sellers. Individual Companies, namely, Petronet LNG Ltd (PLL), GAIL, IOCL and GSPCL etc. have entered into long term, mid/short term and spot agreement with various foreign players for importing natural gas.
